

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 71 of 2020

IN THE MATTER OF:

Aster Venture Pvt. Ltd.

...Appellant

Versus

Registrar of Companies, Mumbai

...Respondent

Present:

For Appellant : **Dr. Ravindra Chingale, Advocate**

For Respondent : **Mr. Sanjib Kumar Mohanty, Advocate**
Mr. Anil Yadav, Deputy Registrar of ROC

ORDER
(Through Virtual Mode)

24.07.2020 Mr. Sanjib Kumar Mohanty, Senior Central Government Counsel appears on behalf of the Respondent along with Mr. Anil Yadav, Deputy Registrar of Registrar of Companies. He will file the reply-affidavit along with Vakalatnama within two weeks.

Appellant to provide complete set of appeal paper-book to the learned counsel for the Respondent within three days.

Rejoinder, if any, may be filed by the Appellant within two weeks thereof.

List the matter 'for Admission (After Notice)' on **31st August, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreasha Merla]
Member (Technical)

/ns/gc/